

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2540
ANSWERED ON:11.03.2011
ILLEGAL RECRUITMENT OF NURSES
Mani Shri Jose K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has noticed any illegal activities related with the recruitment of Nurses at the Government Hospitals in National Capital Region;
- (b) whether the arrangement for recruitment of nurses at RML hospital in New Delhi including conduct of written test has been outsourced to a private agency;
- (c) whether it is true that many candidates from all over the country seeking employment as nurses two years ago have now been called for test and interview followed by telephone calls from unidentified callers from a deal to get the job; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): In so far as Central Government Hospitals in Delhi, namely, Dr. RML Hospital, Safdarjung Hospital and Lady Hardinge Medical College & Its associated hospitals are concerned, no case of illegal activities related to recruitment of Nurses have been reported.

The arrangement of recruitment of Nurses at Dr. Ram Manohar Lohia Hospital has been outsourced to a Government agency, namely M/s EDCIL, which is a Public Sector Undertaking under Ministry of Human Resources Development. The test has been conducted on 9.05.2010 and the results were announced which are also available on hospital's website. The recruitment process has since been completed and the selected candidates have already joined the service.